

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP No. 25/NCLT/AHM/2019**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2019**

Name of the Company: Ashish Laxmiswarup Srivastava  
V/s.  
DB Shapriya Construction Ltd. & Anr.

Section of the Companies Act: Section 168 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ritish Singh	Advocate	Petitioner	Ritish Singh
2.				


**ORDER**

The Petitioner is represented through their respective Learned Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned.

Meanwhile, the parties are directed to complete their part of pleadings.

List the matter on 27.09.2019.

  
**(PRASANTA KUMAR MOHANTY)**  
**MEMBER (TECHNICAL)**

  
**(HARIHAR PRAKASH CHATURVEDI)**  
**MEMBER (JUDICIAL)**

Dated this the 29th day of August, 2019.